

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.07.2025

NOTICE

Please take notice that the matters listed in the Court – IV at 10:30 AM on 30.07.2025 will now be taken up at 02:00 PM.

Further, please take notice that the bench notified for the **Court – IV on**30.07.2025 is re-constituted. Composition of the re-constituted Bench shall be as under.

Court - IV (02:00 PM)

- 1. Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial)
- 2. Hon'ble Mr. Justice Mohammad Faiz Alam Khan, Member (Judicial)
- 3. Hon'ble Mr. Indevar Pandey, Member (Technical)

By order of Hon'ble Chairperson -Sd/-